

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 2077  
ANSWERED ON 8<sup>th</sup> March, 2018

**CARE OF INJURED PEOPLE ON NHS**

†2077. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has introduced any pilot project for the care of people injured in accidents on National Highways in the country;
- (b) if so, the details thereof, Statewise;
- (c) the status of the existing projects being run in collaboration with State Governments; and
- (d) the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) The Ministry of Road Transport and Highways had launched the pilot projects for cashless treatment of road accident victims on followings stretches of National Highways: -

- (i) Gurgaon-Jaipur stretch of National Highway (NH) No.8. (launched in 2013 -14)
- (ii) Vadodara – Mumbai stretch of NH No. 8 (launched in 2014 -15)
- (iii) Ranchi – Rargaon – Mahulia stretch of NH No. 33. (launched in 2014 -15)

The objective of the project was to save lives of accident victims by providing prompt and appropriate medical care during 'Golden Hour", and thereby reduce fatalities and disabilities due to road accidents. The pilot project ended on 31.03.2016

(d) Ministry of Road Transport & Highways has introduced Motor Vehicle (Amendment) Bill in the House covering entire gamut of road safety. The Bill has been passed by the Lok Sabha. Lok Sabha referred the Bill to Rajya Sabha. The Bill also envisages to make a scheme for the cashless treatment of the victims of road accident during golden hour.

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